NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/273/ (IB)/2017

NAME OF THE PETITIONER(S)

: GEMIINI EQUIPMENT & RENTALS PVT LTD

NAME OF THE RESPONDENT(S)

: NAGARJUNA OIL CORPORATION LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL) DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ANUPAMA KUMAR 1. for MS R. Partha(arathy

ORDER

No representation on behalf of the petitioner. Counsel for respondent present. The Registry is directed to send notice to the petitioner. Put up on 21.07.2017 at 2.30 P.M.

(Ch. Md. Sharief Taria)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

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